

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 1081/2016

SECTION OF THE COMPANIES ACT: 433, 434 & 439

In the matter of:

M/s. Tathagata Bhattacharya

..... Petitioner

VS.

M/s. World Consulting & Research Corporation Pvt. Ltd. (WCRC) Respondent

Order deliver on 07.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Sanjay Kumar Ghosh, Advocate

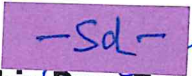
For the Respondent (s) : None Appeared

ORDER

The advocate of the petitioner has sought one week time to file copy of notice served upon the corporate debtor under section 8 (1) of the IBC, 2016.

The advocate for petitioner is directed to file aforementioned documents within a week.

List the matter on 13.07.2017.


(Shiv Ram Bairwa)
Registrar